

DA No 227/95.

4.7.1995.

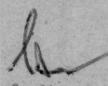
Hon'ble Mr. Justice B.C. Saksena, V.C.

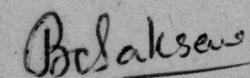
Hon'ble Mr. S. Dayal, A.M.

Heard the counsel for the applicant. He stated
that the issue involved in the present O.A. are covered
by the decision rendered by this Tribunal in O.A.

No. 1765/94 R.S.Jewari vs ~~nos~~ decided on 23.9.94

The O.A. is dismissed in the light of the observations
and findings recorded in the said O.A.


A.M.


B.C. Saksena
V.C.